

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 15th December, 2023.

No. LJ (B) 48/2020/123 – In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following Officers as the Executive Magistrates within Sohra Civil Sub Division, Sohra with immediate effect until further orders:-

1. Shri. P. Hynniewta, Asst. Professor, i/c Sohra Govt. College.
2. Shri. B. Blein, SDO, PHE, Shella.
3. Shri. B. Thangkhiew, SDO, PHE, Sohra.
4. Shri. R. Suting, A.E.E. PWD (Rds), Shella
5. Smti. M. Fancon, A.E.E. PWD (Rds), Sohra.
6. Shri. D. Lato, Tourist Officer.
7. Shri. A. Lyngdoh, Border Area Development Officer.



(C.V.D. Diengdoh),

Secretary to the Govt. of Meghalaya,
Law (B) Department

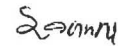
Memo No. LJ (B) 48/2020/123-A

Dated Shillong, the 15th December, 2023.

Copy forwarded to:-

1. The Additional Deputy Commissioner, Sohra Civil Sub Division, Sohra with reference to your letter No. SSD/JDCL/LO/Pt.I/2/2015/Vol-I/141 Dt. 05.12.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
